

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
LEGISLATIVE DEPARTMENT**

**LOK S A B H A**

**UNSTARRED QUESTION NO. 1930**

**TO BE ANSWERED ON THURSDAY, THE 10<sup>TH</sup> DECEMBER, 2015.**

**AUDIT OF OVERLAPPING JURISDICTION**

1930.SHRIMATI KAVITHA KALVAKUNTLA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has set up or proposes to set up a specific body to audit matters contained in concurrent listor having overlapping jurisdiction in the Seventh Schedule of the Constitution of India;
- (b) if so, the details and the present status thereof;
- (c) the number of matters and the States/ UTs involved therein; and
- (d) the time frame set for completion of the said process?

**ANSWER**

**MINISTER OF LAW AND JUSTICE  
(SHRI D. V. SADANANDA GOWDA)**

- (a) to (d) The information is being collected and will be laid on the Table of the House.